

IN THE COURT OF ANKUR JAIN
ADDITIONAL SESSIONS JUDGE: SFTC (WEST)-01: DELHI

SC 02/17

State Vs. Shoaib Khan

FIR No. : 358/16

PS. : Ranjit Singh

U/s : 376 IPC

THROUGH CISCO WEB EX

15.07.2020

Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State
Sh Javed Ali, Ld. Counsel for the accused/applicant
Accused produced from Central Jail
Ms. Aarti Pandey Ld. Counsel from DCW with complainant.

Rebuttal arguments on behalf of Ld. Counsel for the State
heard. Ld. Counsel for the accused seeks 10 minutes for Sir
rebuttal.

Put up at **2:00 pm.** Links be shared by the Ahlmad of this
court accordingly.

(Ankur Jain)

ASJ(SFTC-01) West

Delhi: 15.07.2020

:2:

At 2:00 pm.

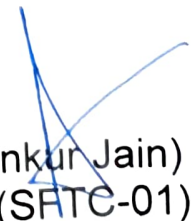
Present: Sh. Subhash Chauhan, Ld. Addl. PP for the State
Sh Javed Ali, Ld. Counsel for the accused/applicant
Accused produced from Central Jail no. 1.
Ms. Aarti Pandey Ld. Counsel from DCW with complainant.

Written submission on behalf of the accused is filed through
whatsapp.

Final arguments concluded. Put up for orders on **24.07.2020**.

Till then accused is remanded to Judicial custody. The Jail
Superintendent is directed to produce the accused on
24.07.2020. Copy of the order be sent to Jail Superintendent
accordingly

Ahlmad is directed to share the link accordingly.


Ankur Jain)
ASJ (SFTC-01) West
Delhi: 15.07.2020